

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

107. IA/1918/2024 C.P. (IB)/888(MB)2019

IN THE MATTER OF

Amrik Singh & Sons Crane Services Pvt Ltd ... Petitioner

Vs

Ms Capacite Structures Limited ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 26.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: Adv. Nishitha Nambiar (VC)

For the Respondent:

ORDER

1918 of 2024- This is an application filed for placing on record the 9th Progress Report. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/